

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following transfers & postings are hereby made, in official exigency, with immediate effect:-

Sl. No.	Name of Sr. PA/PA	From	To
1.	Sh. Nitin Arora EC : 3134	Sr. PA/ PS in the Personal Office of Principal District & Sessions Judge, New Delhi District, Patiala House Courts, New Delhi.	Sr. PA / PS in the Personal Office of Undersigned.
2.	Sh. Varun Gupta EC : 58108803	PA in the Vacant Court of Principal District & Sessions Judge, South-West, Dwarka Courts, New Delhi.	PA in the court of Ms. Anju Bajaj Chandna, Principal District & Sessions Judge, New Delhi District, Patiala House Courts, Delhi
3.	Ms. Reena Sehgal EC : 3304	Sr. PA in the Vacant Court of Principal District & Sessions Judge, South, Saket Courts, New Delhi	Sr. PA in the Mediation Centre, South-West District, Dwarka Courts, New Delhi.

Note:-

1. The above- mentioned Sr. Personal Assistant/ Personal Assistant are hereby stand relieved from their respective place of posting & further directed to join duty at their transferee stations forthwith.
2. Non-compliance of the transfer & posting order / Immediately proceeding on leave shall be considered deliberate Insubordination and the officials shall be placed under suspension and disciplinary action shall be taken against the officials, as per rules.

(Signature)
20/08/2025

(VIRENDER KUMAR BANSAL)
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELHI

No. 43662-687 /Admn-I/P & T/HQs/2025

Dated, Delhi the 20 AUG 2025

Copy forwarded for information and necessary action to:-

1. The Principal District & Sessions Judge, NDD, South, South-West, New Delhi.
2. The Officials concerned.
3. The Personal Office of the undersigned.
4. The Sr. Accounts Officer/DDO, Accounts Branch, Central, NDD, South, South-West, New Delhi.
5. The A.O (Judl.)/Branch in Charge, Administration Branch, NDD, South, South-West, New Delhi.
6. The Dealing Official, Personal File / Leave Seat Administration Branch-I, Central, Tis Hazari Courts, Delhi.
7. The Dealing Official, ACR Cell/Layers/Computer Branch, Central, Tis Hazari Courts, Delhi.
8. Web-site Committee, Tis Hazari Courts, Delhi with the direction to upload the order on the "Employees Corner" (on website).

(Signature)
20/08/2025

PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELHI